

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)
LOK SABHA
UNSTARRED QUESTION NO. 4531
(TO BE ANSWERED ON 14.12.2016)

FUNCTIONING OF GOVERNMENT DEPARTMENTS

4531. SHRI RAJENDRA AGRAWAL:

Will the PRIME MINISTER be pleased to state:

- (a) whether a large number of vacancies in various departments of the Central Government is affecting the functioning of these departments/ministries;
- (b) if so, the reaction of the Government thereto; and
- (c) the corrective measures being taken in this regard?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) to (c): As per the Annual Report on Pay and Allowances of Central Government civilian employees for 2015-16, published by the Department of Expenditure, as on 01.03.2015, the percentage of vacant posts to the total sanctioned posts is 11.52. The posts sanctioned in Government Ministries/Departments are required to be filled as per the Recruitment Rules as and when vacancies arise. The vacancies occur due to superannuation, promotion, death, resignation etc. and filling up of vacancies is a continuous process.

All Ministries/Departments are advised from time to time to ensure timely and advance action for convening Departmental Promotion Committee meetings in terms of Model Calendar so that vacant posts in the promotion quota are filled in a timely manner. As regards, filling up Direct Recruitment vacancies, SSC has recently introduced computer based mode in place of OMR based mode for certain recruitment examinations, which is likely to reduce the time taken for the recruitment process. Further, interviews for Non-Gazetted Group -B and Group -C posts have also been discontinued.
